

Central Administrative Tribunal  
Principal Bench: New Delhi

(W)

OA No.2135/93

New Delhi this the 4th Day of January, 1994.

Shri N.V. Krishnan, Vice-Chairman (A)  
Shri B.S. Hegde, Member (J)

Miss Rukmani Kumari  
D/o Jot Singh,  
Sister, Lady Harding Medical  
College Hospital,  
New Delhi. ....Applicant

(By Advocate Sh. V. Ethirajula though none appeared).

Versus

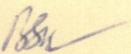
Union of India through  
Director General of Health Services,  
Nirman Bhawan, New Delhi. ....Respondent

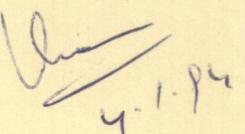
(By Advocate : None)

O R D E R (ORAL)

(Hon'ble Mr. N.V. Krishnan)

Neither the applicant nor her counsel is present, though called twice. We have noted on 7.10.93 that no case has been made out in the O.A. and an opportunity was given to the applicant to amend the application if she had any case. Despite being given an opportunity no further amendment has been carried out. None was present before us on 25.11.93 and none is present today also. In the circumstance we find no merit in this O.A. and it is dismissed at the admission stage.

  
(B.S. Hegde)  
Member (J)

  
4-1-94  
(N.V. Krishnan)  
Vice-Chairman (A)

San.